

Declaration or Assets and Liabilities

Year-2023-24

I, **Deepak Kumar** son/daughter/wife **Sri Shaligram Mandal** aged **42** Years, belonging to **Bihar Vidhan Sabha Sachivalaya** service and presently working as **Junior Clerk** given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) Priyanka Kumari | Dependant-1 Chetna Kumari | Dependant-2 Devanshi | Dependant-3 |
|---------|---|--|---|-------------------------------------|--------------------------------|-------------|
| (i) | Cash | 10000/- | | Nil | Nil | Nil |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI Account- 30000/- | SBI Account- 1000/- | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Nil | Nil | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | (1) Bike No- BR01DR6037 (2) BR10R9297 | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Gold- 25gm (Approx) | Gold- 40gm (Approx) Silver- 550gm (Approx) | Nil | Nil | Nil |
| (vii) | Other assets, such as values of claims / interests | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

[Signature]

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No | Description | Self | Spouse name (s) | Dependan-1 | Dependant-2 | Dependat-3 |
|--------|--|------|-----------------|------------|-------------|------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (v) | Other (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a) | (i) Loans from Banks | Nil | |
| | (ii) Loans from financial institutions | Nil | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | |
| | (b) dues to departments dealing with supply of water | Nil | |
| | (c) dues to departments dealing with supply of electricity | Nil | |

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|-----|---|---------------------|--|
| | (d) dues to departments dealing with telephones | Nil | |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | |
| | (f) Other dues, if any | Nil | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN No.- BXUPK2224C | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | |
| | (iv) Property Tax | Nil | |

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA- 1155

Gender

:-

M

(M/F)

Date of Birth

:-

1 1 0 4 1 9 8 1

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

Bihar Vidhan Sabha Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Deepak Kumar

Name of Employee: **Deepak kumar**

Designation: **Junior Clerk**

Department: **BIHAR VIDHAN SABHA**

Place: **PATNA**

Date: **06.02.2024**

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.